

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 1124/2016

C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

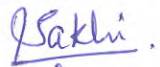

NAME OF THE COMPANY : M/S.

Mr. Ram Nwas

V/s

Odeon Builder Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 434&439

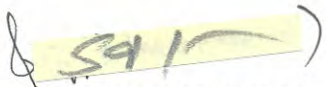
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sakhi Malhotra	Advocate.	Petitioner	
2.	Rakesh Mukhija	Advocate.	Petitioner	

ORDER

At the request of the Learned Counsel for the petitioner,
matter is adjourned to 24.04.2017.

Post the matter on 24.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
18.04.2017